

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 9829-9830/2016

RAM KISHORE & ANR.

Petitioner(s)

VERSUS

MEMBER (JUDICIAL) BOARD OF REVENUE, UP AT ALLAHABAD & ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and interim relief and office report)

Date : 04/07/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr.M.K.Verma,Adv.

Mr. Prem Sunder Jha,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent No.6, but no one has entered appearance on his behalf. Await the return of service of notice already issued to the respondent Nos.1-5.

List the matter again on 11.08.2016.

(M V RAMESH)
Registrar

SB

Signature Not Verified

Digitally signed by
POOJA SHARMA
Date: 2016.07.04
16:09:08 TLT
Reason: